

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.R. RAMAN

DATE OF APPOINTMENT : 7.9.2001.

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
6.13 Cents	Two Storied Building of 233.68 M² Plinth area.	Rs. 21,22,498/-	70 Gms. of Gold 1.1 carat Diamond	--	Rs.3,72,000/ (Mutual Fund) Rs. 11,05,169/- (P.F. Amount) Rs.5,30,000/- (Insurance Assured) Rs.2,34,413.43/- (P.P.F.)

LIABILITIES

Particulars:-

- Housing Loan outstanding - Last Instalment due by September, 2009, Rs. 1938/- (Rupees One thousand nine hundred and thirty eight only)**

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : MRS. N.P. VIJAYALAKSHMY

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB & Post Office	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
--	--	Rs. 45,892/-	187.700 Gms. (Gold) 1100 Gms. Silver.	--	--

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE DEPENDENT CHILD/CHILDREN : KUM. ANAGHA LAKSHMI RAMAN.

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
--	--	Rs. 10,000/- (UTI) (Reliance Insurance for Rs. 25,000/-)	22.15 Grms. (Gold)	--	--

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice